

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 20-07-20 TO 24-07-2020**

<u>S.</u> <u>NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER</u> <u>NO.</u>	<u>DATE OF ORDER</u> <u>RECEIVED FROM THE PS</u> <u>TO HON'BLE PRESIDENT</u> <u>/VICE</u> <u>PRESIDENT/MEMBERS</u>	<u>DATE ON</u> <u>WHICH ORDER</u> <u>DISPATCHED</u>
		NIL		
		MISC.ORDERS		
		NIL		

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.  
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

  
**ASSTT. REGISTRAR**

5-8-20

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 27-07-20 TO 31-07-2020**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
1	ST/51349/2016	50722/2020	21/07/2020	28/07/2020
2	AD/52172/2019	50723/2020	21/07/2020	28/07/2020
3	C/52919/2019	50724/2020	24/07/2020	28/07/2020
		<b>MISC.ORDERS</b>		
		<b>NIL</b>		

**7 Attention:** To maintain the transparency in this tribunal all judicial orders are being suo-moto

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